

(b) and (c) Central Ground Water Board (CGWB) has prepared a conceptual document titled "Master Plan for Artificial Recharge to Ground Water" - 2013 which provides information about area specific artificial recharge techniques to augment the ground water resources based on the availability of source water and capability of sub-surface formations to accommodate it. The Master Plan envisages construction of 1.11 crore rain water harvesting and artificial recharge structures in the country at an estimated cost of ₹ 79,178 crores to harness 85 BCM (Billion Cubic Metre) of water. The Master Plan has been circulated to all State Governments for adoption.

At present there is no scheme of rain water harvesting with CGWB. However as spillover work of Demonstrative Artificial Recharge Projects implemented during XI Plan, a total of 48,43 and 37 number of artificial recharge structures were constructed during the year 2014-15, 2015-16 and 2016-17 respectively.

Further, through ILR project, optimum utilization of rain-water can be achieved by diverting the monsoon flood water (which otherwise flows to the sea) through canal network to needy areas for irrigation, domestic, industrial and ecological purposes.

#### **Sharing of Mahanadi water between Odisha and Chhattisgarh**

1759. SHRI A. V. SWAMY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has received any complaint from Odisha Government about the dispute on sharing of Mahanadi water with Chhattisgarh; and

(b) if so, the details of the dispute and action taken to resolve it?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN):

(a) and (b) The State of Odisha submitted a complaint dated 19.11.2016 to the Central Government on Mahanadi River Water Dispute under Section 3 of the Inter State River Water Disputes (ISRWD) Act, 1956. Subsequently, as per Section 4 of the said Act, the Central Government constituted a Negotiation Committee comprising members from basin States and concerned Ministries of Central Government, Central Water Commission, Indian Meteorological Department and National Institute of Hydrology for negotiated settlement of the dispute, *vide* Office Memorandum dated 19.01.2017.

The Negotiation Committee held two meetings on 28.02.2017 and 22.05.2017 and submitted its report in which it is mentioned that any further meetings of this Committee would not be fruitful as there had been no participation from complainant State *i.e.* State of Odisha in both the meetings. Accordingly, the Ministry concluded that the dispute cannot be resolved by negotiation and it has been decided to constitute a Tribunal for adjudication of the dispute. Draft Cabinet Note in this regard has been prepared.

Further, in this regard, the State of Odisha has filed OS No. 1 of 2017- "The State of Odisha vs State of Chhattisgarh & Ors" before the Hon'ble Supreme Court and it is listed for 2nd August, 2017. The matter is currently *sub judice* before the Supreme Court.

#### **Sewage Treatment Plants under NGP**

1760. SHRI K.T.S. TULSI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state the total capacity in million litres per day (MLD) of Sewage Treatment Plants (STPs) proposed to be set up and the actual capacity installed under the Namami Gange Programme?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL):

- As per condition assessment and feasibility study carried out by National Mission for Clean Ganga (NMCG), 3078 Million Litres Per Day (MLD) of sewage is generated by the towns situated on the main stem of river Ganga. As of today, sewage treatment capacity available is 1315 Mld.
- National Mission for Clean Ganga has already approved projects for creation of additional 1075 Mld and these projects are at various stages of implementation.
- Another 10 no. of projects for creation of approx. 500 Mld Sewage Treatment Plant capacity are proposed to be approved by December, 2017.
- Under Namami Gange Programme, approx. 150 Mld additional capacity have been created.

*The House then adjourned for lunch at one of the clock.*

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